

Calcutta High Court (Appellate Side)

Peonbook Report From 19-06-2021 To 19-06-2021 For (All) Maincase & (All)

Pending : 5 and Disposal : 0

| Sl No. | Case No. | Date of Registration | Cause Title | Advocate |
|--------|----------------|----------------------|--|---------------------|
| 1 | MAT/583/2021 | 19-06-2021 | SMT ALPANA MAJUMDER VS STATE OF WEST BENGAL AND ORS. | KRISHANU BANIK |
| 2 | MAT/584/2021 | 19-06-2021 | SUBIR KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS. | KARUNAMOYEE SAMANTA |
| 3 | CRM/4176/2021 | 19-06-2021 | MINTU BISWAS AND ANR VS STATE OF WEST BENGAL | SHIBAJI KUMAR DAS |
| 4 | CRM/4177/2021 | 19-06-2021 | ATIYAR RAHAMAN SEKH AND ORS VS STATE OF WEST BENGAL AND ORS. | SHIBAJI KUMAR DAS |
| 5 | WPA/10715/2021 | 19-06-2021 | SUDIPA MITRA VS STATE OF WEST BENGAL AND ORS. | VIKAS TEWARY |

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